

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1436/2024, IA (IBC)/538/2022 in CP (IB) No.306/10/HDB/2017
NAME OF THE COMPANY	NSL Nagapatnam Power & Infratech Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/1436/2024

Present: Ld. Counsel Mr. Namburi Kumaraswamy for the Applicant.

Ld. Proxy Counsel from O/o. Senior Counsel Mr. Krishnedu Datta for
the Respondent.

For filing of counter, **matter is adjourned to 19.09.2024.** The Applicant is
directed to serve copy to the Respondent.

IA (IBC)/538/2022

Present: Ld. Counsel Mr. Rinku Singh for the Resolution Professional.

Ld. Counsel Mr. Yasaswi for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 19.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)